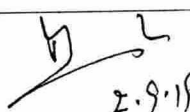


WEEKLY STATEMENT FOR DESPATCH OF ORDER				
EXCISE APPEAL BRANCH				
CESTAT, NEW DELHI-110066				
FROM 26.08.2019 To 30.08.2019				
S/NO.	APPEAL NO.	ORDER NO.	DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT/ VICE PRESIDENT/ MEMBERS	DATE ON WHICH ORDER DESPATCHED
<b><u>FINAL ORDER</u></b>				
1	E/51613/2017	FO/51096/2019	21.08.2019	28.08.2019
2	E/52284/2018	FO/51099/2019	22.08.2019	28.08.2019
3-7	E/50480-81, 50542/2019 E/54086,54160/2018	FO/5110-104/2019	23.08.2019	28.08.2019
8-11	E/51713-14,51723, 53176/2018	FO/51105-108/2019	22.08.2019	28.08.2019
12-28	E/50527,50654- 667,50723,50771/2019	FO/51109-125/2019	22.08.2019	28.08.2019
<b><u>MISC ORDER</u></b>				
1-2	E/Rom/508930,51046/ 2018 in E/2976-77/2010	MO/50569-70/2019	20.08.2019	28.08.2019
3	E/Cod/50083/2016 in E/50088/2016	MO/50571/2019	22.08.2019	28.08.2019
				 2.9.19 Assistant Registrar Excise Branch-DB

**Kind Attention:** Now all judicial orders are being suomotu disclosed on CESTAT website as soon as after signature of the Hon'ble Benches on the same day for the facility of the public at large. Thus all the public including parties and RTI application movers may upload these orders from there for their use.

